

Mr. Shailender Saini, Adv.
For Mr. Gurmeet Singh Makker, AOR

Mr. Sudhansu Palo, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 11.06.2018.

In the meanwhile, the Registry may furnish copies of the Report of the Grievance Redressal Committee, appointed *vide* order dated 25.5.2018, to the learned counsel appearing for the parties.

It is made clear that any further steps in the matter will be subject to further orders.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER